

The above mentioned figures include cash receipts as well as receipts by adjustment.]

नदियों द्वारा कोयले का परिवहन

३३२. श्री महाबीर दास : क्या खान तथा ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उत्तर प्रदेश और बिहार में नदियों द्वारा कोयले का परिवहन करने का निश्चय किया है; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो किन किन नदियों तथा घाटों में कोयले का परिवहन किये जाने का विचार है और कब तक यह कार्य आरम्भ हो जायगा ?

†[TRANSPORT OF COAL BY RIVERS

332. SHRI MAHABIR DASS: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether Government have decided to transport coal by rivers in Uttar Pradesh and Bihar; and

(b) if the answer to part (a) above be in the affirmative, the names of the rivers and the ghats from which it is proposed to transport coal and by when the work will start?]

खान तथा ईंधन मंत्री (श्री के० डी० मालवीय) : (क) और (ख) बंगाल, बिहार कोयला क्षेत्रों से उत्तर के राज्यों को सड़क तथा नदी मार्ग द्वारा कोयले के प्रेषण की एक योजना भारत सरकार के विचाराधीन है। योजना ब्यौरा तैयार किया जा रहा है। अस्याई रूप से यह प्रस्ताव है कि बिहार में गंगा नदी के उचित स्थान पर सड़क द्वारा कोयले के लगभग ०.५ मिलियन टन का प्रेषण किया जाए और उपर्युक्त स्थान से गंगा नदी द्वारा इलाहाबाद तक और घागड़ा नदी से बारहज तक प्रेषण किया जाए।

दोनों नदियों और सड़क मार्गों का सर्वेक्षण अभी हो रहा है और शीघ्र ही इस योजना के अन्तिम निर्णय होने की आशा है।

†[THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) and (b) Government of India have under consideration a scheme of movement of coal by road-cum-river route from the Bengal/Bihar coalfields to the States in the North. Details of the scheme are being worked out. Tentatively, the proposal is to move about 0.5 million tons of coal by road to a suitable point on the Ganga in Bihar and from that point the movement will be by the Ganga river to Allahabad, and by the Ghagra river to Barhaj. A survey of both the rivers and road routes is presently in hand, and a final decision on the scheme is expected to be taken shortly.]

H.S.L., ROURKELA

333. SHRI BAIRAGI DWIBEDY: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to refer to the answer given to Starred Question No. 174 in the Rajya Sabha on the 28th March, 1962 and state:

(a) whether conciliation in respect of the demands of the Hindi Mazdoor Sabha unit of Hindustan Steel Limited, Rourkela has been finalised; and

(b) if so, what action has been taken on their demands?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) The scales of pay of Stampers, Painters and Slingers have been revised from Rs. 30-35 to Rs. 40-60 with retrospective effect from 1st March, 1962. The scales of Attendants and Hand Grinders have been revised from Rs. 40-60 to Rs. 60-90 with effect from